

# **NOTICE**

## **IN THE HIGH COURT OF ORISSA: CUTTACK.**

The **4<sup>TH</sup> National Lok Adalat** is scheduled to be held in the High Court premises on Saturday the **9<sup>th</sup> day of December, 2023** under the aegis of National Legal Services Authority, New Delhi, in association with the Odisha State Legal Services Authority and the High Court Legal Services Committee. The following matters will be taken up for disposal in the aforesaid **National Lok Adalat**.

- (I) Criminal Compoundable Matters**
- (II) N.I. Act U/s.138 Matters**
- (III) Bank Matters (Relating to SARFAESI Act.)**
- (IV) Electricity & Water Bill Matters**
- (V) Matrimonial Matters**
- (VI) Land Acquisition Matters**
- (VII) Revenue Matters (pending in District Courts and High Court only)**
- (VIII) MACA & F.A.O Matters (Relating to Motor Accident Claim Appeals)**
- (IX) Service Matters (Relating to pay, Allowances and Retiral Benefits)**
- (X) Other Civil Matters (Rent, Easmentary rights etc.)**

The learned counsels desirous of getting their matters settled before the aforesaid Lok Adalat, may submit Mention Memos before the Secretary, High Court Legal Services Committee, **Court No.-X of the old High Court Building** on all working days between **10.00 A.M. to 5.00 P.M.** latest by **24.11.2023**. Concerned Judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S. Committee) as per Memo/list received at their end latest by **30.11.2023**.

Dated 13.11.2023  
Orissa High Court, Cuttack

  
13.11.23  
**SECRETARY**  
**H.C.L.S.COMMITTEE**